

[English]

POTATO AND TOMATO BASED UNITS

1915. Dr. Shrimati K. S. Soundaram : Will the **Minister of Food Processing Industries** be pleased to state :

(a) whether the Government are aware of the fact that potato and tomato are produced in Ooty in Tamil Nadu in large quantity;

(b) whether the Government have any proposal to set up potato and tomato based units in Ooty;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

The Minister of State of the Ministry of Food Processing Industries (Shri Tarun Gogoi) : (a) Yes, Sir.

(b) to (d) Ministry of Food Processing Industries does not set up any food processing unit directly in any State. However, assistance is provided under Plan schemes for setting up/upgrading/modernisation of viable units for processing of fruits and vegetables.

[Translation]

EXPENDITURE OF INDIAN MISSIONS

1916. Shri Shivraj Singh Chauhan : Will the **Minister of External Affairs** be pleased to state :

(a) the total expenditure incurred on Indian Missions abroad during 1995-96;

(b) the percentage of the above expenditure as against the total budget outlay of the Ministry in this regard;

(c) the names of the mission incurring maximum expenditure as well as the name of the mission incurring minimum expenditure; and

(d) the reasons for the difference in expenditure?

The Minister of External Affairs (Shri Pranab Mukherjee) : (a) The total expenditure incurred on the various Indian Missions abroad during 1995-96 would be available only after the end of current financial year. However, the budget estimates for the year 1995-96 for our missions abroad are Rs. 403.03 crores.

(b) As per these estimates, percentage of expenditure to be incurred on Indian Missions abroad as against total budget estimates of the Ministry, is 40.39%.

(c) As per budget estimates prepared for 1995-96, the mission with maximum estimates is LONDON and with minimum is PHUNTSHOLING (Bhutan).

(d) The difference in the estimates is on account of the size of the mission/post, the cost of living in that station and any special requirements such as publicity and economic/commercial activity.

MANUFACTURING DATE ON BREADS

1917. Shri Dharmanna Mondayya Sadul : Will the **Minister of Food Processing Industries** be pleased to state :

(a) whether customers have to purchase stale bread as the manufacturing date is not given on the packets of bread being sold in the country;

(b) if so, whether Government propose to make it mandatory for bread manufacturers to mark date of manufacturing thereon;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

The Minister of State of the Ministry of Food Processing Industries (Shri Tarun Gogoi) : (a) Bread has a shelf life of 3-4 days. Retailers are expected to ensure that unsold bread is replaced after this period by the manufacturer/supplier.

(b) Bread is a very fast moving perishable food product having a short life of 3-4 days. To mark/print the date of manufacture on the pack of bread is operationally difficult.

(c) and (d) Bread Industry is reserved for Small Scale Sector and many Small Scale Units are operating in the country. It will be difficult for the Small Scale Units to acquire, instal and operate the marking of date equipment. The marking/printing of manufacturing date has also not been prescribed under the "Prevention of Food Adulteration Act".

PITHEAD SUPER THERMAL POWER STATION IN A.P.

1918. Shri Vadde Sobhanadreeswara Rao Vadde : Will the **Minister of Power** be pleased to state :

(a) whether the National Thermal Power Corporation has proposed to take up construction of a pithead Super Thermal Power Station at Manuguru in Andhra Pradesh;

(b) if so, the details thereof;

(c) the extent of land handed over to NTPC by Government of Andhra Pradesh; and

(d) the reasons for delay in sanction of this proposal?

The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimanbhai Patel) : (a) to (d) The Feasibility Report for the Manuguru Super Thermal Power Project Stage-I (2x500 MW), proposed to be implemented by the National Thermal Power Corporation (NTPC), was submitted to the Central Electricity Authority (CEA) in December, 1987. The proposal could not be processed by the Central Electricity Authority for techno-economic clearance because of non-availability of coal. Further, the site for the project has also not been accorded environmental clearance owing to its proximity to reserve forests.